

Air (Prevention and Control of Pollution) Act, 1981 and under Section 5 of Environment (Protection) Act, etc.

- (ii) The Government has introduced a new Central Sector Scheme on 'Promotion of Agricultural Mechanization for *in-situ* management of Crop Residue in the States of Punjab, Haryana, Uttar Pradesh and NCT of Delhi' for the period from 2018-19 and 2019-20 with an outlay of ₹ 1151.80 crore, to stop burning of crop residue.

Long term strategy to tackle air pollution

2759. SHRI P. BHATTACHARYA: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether Government has formulated National Clean Air Programme (NCAP) as a long term time bound national level strategy to tackle the increasing problem across the country in comprehensive manner and if so, the details thereof;

(b) the number of cities that have been selected for implementation of NCAP; and

(c) whether the Central Pollution Control Board (CPCB) has any plan to execute a nationwide programme to curb air pollution and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (DR. MAHESH SHARMA): (a) to (c) In order to address the increasing air pollution across the country in a comprehensive manner, Ministry of Environment, Forest and Climate Change has finalized the National Clean Air Program (NCAP) as a pan India medium term five-year national level strategy to tackle the increasing air pollution problem across the country. Overall objective of the NCAP is comprehensive mitigation actions for prevention, control and abatement of air pollution besides augmenting the air quality monitoring network across the country. Taking into account the available international experiences and national studies, 20-30% reduction of PM_{2.5} and PM₁₀ concentration is targeted by 2024. This is keeping 2017 as the base year for comparison. On the basis of available monitoring data, 102 non-attainment cities have been identified for undertaking air pollution mitigation actions under the Programme. The list of 102 non-attainment cities is given in Statement.

Statement

List of Non-Attainment Cities with Respect to Ambient Air Quality India to be Undertaken for Mitigation Measures under NCAP

State	Sl. No.	City
Andhra Pradesh	1.	Guntur
	2.	Kurnool
	3.	Nellore
	4.	Vijaywada
	5.	Vishakhapatnam
	6.	Guwahati
	7.	Nagaon
Assam	8.	Nalbari
	9.	Sibsagar
	10.	Silchar
Chandigarh	11.	Chandigarh
Chhattisgarh	12.	Bhillai
	13.	Korba
	14.	Raipur
Delhi	15.	Delhi
Gujarat	16.	Surat
	17.	Ahmedabad
	18.	Baddi
	19.	Damtal
	20.	Kala Amb
Himachal Pradesh	21.	Nalagarh
	22.	Paonta Sahib
	23.	Parwanoo
	24.	Sunder Nagar
Jammu and Kashmir	25.	Jammu

State	Sl. No.	City
	26.	Srinagar
Jharkhand	27.	Dhanbad
Karnataka	28.	Bangalore
	29.	Devanagere
	30.	Gulburga
	31.	Hubli-Dharwad
Madhya Pradesh	32.	Bhopal
	33.	Dewas
	34.	Indore
	35.	Sagar
	36.	Ujjain
	37.	Gwalior
Maharashtra	38.	Akola
	39.	Amravati
	40.	Aurangabad
	41.	Badlapur
	42.	Chandrapur
	43.	Jalgaon
	44.	Jalna
	45.	Kolhapur
	46.	Latur
	47.	Mumbai
	48.	Nagpur
	49.	Nashik
	50.	Navi Mumbai
	51.	Pune
	52.	Sangli

State	Sl. No.	City
	53.	Solapur
	54.	Ulhasnagar
Meghalaya	55.	Byrnihat
Nagaland	56.	Dimapur
	57.	Kohima
Odisha	58.	Angul
	59.	Balasore
	60.	Bhubneshwar
	61.	Cuttack
	62.	Rourkela
	63.	Talcher
Punjab	64.	DeraBassi
	65.	Gobindgarh
	66.	Jalandhar
	67.	Khanna
	68.	Ludhiana
	69.	NayaNangal
	70.	Pathankot/Dera Baba
	71.	Patiala
	72.	Amritsar
Rajasthan	73.	Alwar
	74.	Jaipur
	75.	Jodhpur
	76.	Kota
	77.	Udaipur
Tamil Nadu	78.	Tuticorin
Telangana	79.	Hyderabad
	80.	Nalgonda
	81.	Patencheru

State	Sl. No.	City
Uttar Pradesh	82.	Agra
	83.	Allahabad
	84.	Anpara
	85.	Bareilly
	86.	Firozabad
	87.	Gajraula
	88.	Ghaziabad
	89.	Jhansi
	90.	Kanpur
	91.	Khurja
	92.	Lucknow
	93.	Muradabad
	94.	Noida
	95.	Raebareli
	96.	Varanasi
Uttarakhand	97.	Kashipur
	98.	Rishikesh
West Bengal	99.	Kolkata
Bihar	100.	Patna
	101.	Gaya
	102.	Muzaffarpur

Eco-sensitive zones around National Parks

2760. SHRIMATI AMBIKA SONI:

DR. T. SUBBARAMI REDDY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state

(a) whether Government has been directed to declare ten kms. area around national parks as ecosensitive zones;